DECLARATION OF ASSESTS (As On15/01/2013)

Name of Officer:

ANAND PRAKASH WARIYAL

Date of Birth

20/06/1971

Present Post held :

Deputy Secretary Law, Chhattisgarh Government

Present Post held : Deputy Secretary Law, Chhattisgarh Government						
		Immovable P	roperty			
Name of District, Sub-Division, Taluka and Village in which property is situated	and actuals of Froperty		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired		
	Housing and other Buildings	Land				
1 1) Village Wari, Distt.	2	3	4			
Nainital(Uttrakhand)		Ancestral Agricultural land(Yet to be Partitioned among Cosharer)	Stands in Father & 4 Real Uncles name in the revenue records			
2) D-1/6-D, Jeewan Park, Uttam Nagar, New Delhi-110059	Residential House measuring 450 Sq. Yds., worth around 50-55 Lakh		Stands in Mother's name, purchased by Father in the name of mother from his own savings(at present Reconstructing the house after getting consent from mother, by way of Joint Contribution by			
Greater Noida, Distt. Gautam Budh Nagar(U.P.)	Residential Flat(Under Construction) 1360/- Sq. ft., worth Rs. 24,11,500/- (at the time of purchase. Present Value Rs. 43,14,000/- as per website		me & my 2 real elder brothers) Stands in the joint name of myself and my wife	Purchased from Amrpali Groups (an intimation with all the relevant documents has already been forwarded to the Hon'ble High Court		
	of Amrpali Groups			vide letter dt. 15/11/2012 for taking it in my Service record)		

ANAND P. WARIYAL

Deputy Secretary Law

Law & Legislature Department

Government of Chattisgarh

	Movable Property (Valued Above 25,000/- of Rs.)					
Name of Articles						
1) One Scooter no. DL	.3S AE 3402 worth Rs. 26,000/-	(approximately) purchased before	inining the service			
1) One Scooter no. DL3S AE 3402 worth Rs. 26,000 /- (approximately) purchased before joining the service 2) One Scooter no. CG04 CQ 3402 worth Rs. 35000/- (already taken on service record by Hon'ble High Court)						
		Jewellery (Lump Sum) which sta	nds in the name of me	& my wife		
Gold, Silver Ornaments pres	sent Worth Rs. 5, 00,000/-(ap.p.	roximately) Presented/Gifted to w	vife at the time of man	riage (Istridhan) & purchased by her from her Salary after		
marriage. Gold around Rs.	25,000/- stands in my name(tal	ken on service record of mine by F	lon'ble High Court vide	e memo no.1075/vig/2011 Dt. 08/02/12)		
		Share/Debentures				
Name of Issuing Company			Nos. of Shares			
	Life Insurance Policy & Others					
Name of Issuing Company			Amount			
		Bank Depo	osits/Securities & Inves	stments		
	Name of Bank	City		Amount		
1) Fixed Deposits				NIL		
2) Savings Bank A/Cs	SBI, Janak Puri Delhi	NEW DELHI	1	Rs. 5,16,364/-		
3) PPF				NIL		
4) CPF				Rs. 4,00,000/- (approximately)		
5) NSS				NIL		
6) Others		9	12013	Cash in hand 3,50,000/-		

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Helpelature Department
Government of Shamesearh